

ORISSA HIGH COURT

FILING REPORT AS ON :21/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/34990/2024	PRADEEP MAJHI VS STATE OF ODISHA	ROHIT RANJAN RAY VS	R.UDAYAGIRI /91 /2023 () //	
2	D-BLAPL/34991/2024	SAMUEL RAITA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	R.UDAYAGIRI /91 /2023 () //	
3	D-BLAPL/34992/2024	PANCHANAN BEHERA @ DAS VS STATE OF ODISHA	KURESH PRASAD DASH VS	RAMBHA (KHALLIKOTE) /739 /2023 () //	
4	D-BLAPL/34994/2024	FAKIR SUNA VS STATE OF ODISHA	JAGABANDHU SAHU VS	TARBHA /318 /2024 () //	
5	D-BLAPL/35000/2024	BADAL SINGH VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	JALESWAR /88 /2024 () //	
6	D-BLAPL/35017/2024	BABAJI SENDHA @ SANDHA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	KAMAKHYANAGAR /82 /2016 () //	
7	D-BLAPL/35018/2024	MUKESH KUMAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	LACHHIPUR /154 /2024 () //	
8	D-BLAPL/35021/2024	RAJENDRA SETHY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHADRAK RURAL /288 /2024 () //	
9	D-BLAPL/35022/2024	SUJAN DEHURY VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL TOWN /471 /2024 () //	AOR20220000371C202400105
10	D-BLAPL/35026/2024	MD.GUDDU @ DEKCHI VS STATE OF ODISHA	BISWORANJAN SWAIN VS	BISRA /112 /2021 () //	
11	D-BLAPL/35030/2024	JITENDRA MISHRA VS STATE OF ODISHA	SABYASACHI MISHRA VS	/ /0 () //	

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12	D-BLAPL/35031/2024	DEEPAN NAIK VS STATE OF ODISHA	SOUMENDRA PATTANAİK VS	SUNDARGARH SADAR /2 /2023 () //	
13	D-BLAPL/35033/2024	BIRA KISHORE PRADHAN VS STATE OF ODISHA	ARUN KUMAR NAYAK VS	KHALLİKOTE /557 /2024 () //	
14	D-BLAPL/35035/2024	HASAN ALI VS STATE OF ODISHA	ASHOK KUMAR PATTANAİK (A) VS	BADAMBADI /164 /2023 () //	
15	D-BLAPL/35037/2024	HASAN ALI VS STATE OF ODISHA	ASHOK KUMAR PATTANAİK (A) VS	BADAMBADI /300 /2023 () //	
16	D-BLAPL/35042/2024	AŁOK NATH ALIAS AŁOK BEHERA ALIAS MAKULU VS STATE OF ODISHA	Satyapada Sharma VS	// () //	AOR20220000138C202400016
17	D-BLAPL/35044/2024	NILANCHAL PATRO @ NILANCHAL VS STATE OF ODISHA	LAMBODOR ACHARI VS	GANGAPUR (BHANJANAGAR) /550 /2024 () //	
18	D-BLAPL/35045/2024	HERAMBA JAGAT VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BODEN /177 /2024 () //	
19	D-BLAPL/35049/2024	OM PRAKASH BEHERA @ OMM PRAKASH BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LARAMBA /236 /2023 () //	
20	D-BLAPL/35051/2024	ARUN MAHANA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RASGOBINDPUR /159 /2024 () //	
21	D-BLAPL/35057/2024	PINKU @ TEJRAJ @ TEJABANTA BAG VS STATE OF ODISHA	AMIT PRASAD BOSE VS	PATNAGARH /288 /2023 () //	
22	D-BLAPL/35079/2024	RANJIT KUMAR MISHRA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	JHARSUGUDA /497 /2024 () //	
23	D-BLAPL/35080/2024	MALI @ MAYANKAM PANGI @ P.MALI	SAROJ KUMAR PADHI	KALIMELA /131 /2024	

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		VS	VS	0	
		STATE OF ODISHA		//	
24	D-BLAPL/35084/2024	K.ANAND @ ANAND @ BUJI KHILA	SAROJ KUMAR PADHI	KALIMELA /131 /2024	
		VS	VS	0	
		STATE OF ODISHA		//	
25	D-CMAPL/48934/2024	GOVINDA CHANDRA NAYAK	HIMANSHU SEKHAR PANDA	//	
		VS	VS	0	
		NARAYAN CHANDRA JENA		//	
26	D-CMAPL/48945/2024	JANARDAN MEHER	ADV.	//	
		VS	VS	0	
		DULESWAR MAJHI		//	
27	D-CMP/48841/2024	HEMANTA KUMAR ROUTRAY	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	0	
		HARSAMANI ROUTRAY		//	
28	D-CMP/48903/2024	MASOOD AKRAM	AMIT PRASAD BOSE	//	
		VS	VS	0	
		RASIDA KHATOON		//	
29	D-CONTC/48839/2024	GOPINATH MISHRA	ADV.	//	
		VS	VS	0	
		SALINI PANDIT, I.A.S,		//	
30	D-CONTC/48844/2024	PUSPALATA PRADHAN	ADV.	//	
		VS	VS	0	
		BANITA SENAPATI, DISTRICT EDUCATION OFFICER, DHENKANAL		//	
31	D-CONTC/48853/2024	KALI CHARAN BAIRAGI	ADV.	//	
		VS	VS	0	
		MANOJ KUMAR MOHANTY, I.A.S		//	
32	D-CONTC/48855/2024	PRAKASH KUMAR MISHRA	ADV.	//	
		VS	VS	0	
		SANJAY KUMAR SINGH, I.A.S,		//	
33	D-CONTC/48856/2024	PABITRA MOHAN PRADHAN	ADV.	//	
		VS	VS	0	
		SANJAY KUMAR SINGH, I.A.S,		//	
34	D-CONTC/48857/2024	PURNA CHANDRA MISHRA	ADV.	//	
		VS	VS	0	

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35	D-CONTC/48859/2024	SANJAY KUMAR SINGH, I.A.S, BANDITA JAGATDEB VS	ADV. VS	// // 0	
36	D-CONTC/48860/2024	SANJAY KUMAR SINGH, I.A.S, SANJIT KUMAR SAR VS	ADV. VS	// // 0	
37	D-CONTC/48882/2024	SANJAY KUMAR SINGH, I.A.S, KALPANA PARIDA VS	ADV VS	// // 0	AOD20240000001C202400360
38	D-CONTC/48883/2024	YAMINI SARANGI, STATE PROJECT DIRECTOR, OSEPA SANJULATA PANDAB VS	ADV VS	// // 0	AOD20240000001C202400362
39	D-CONTC/48884/2024	YAMINI SARANGI,STATE PROJECT DIRECTOR, OSEPA SUSANTA KUMAR CHOUDHURY VS	ADV VS	// // 0	AOD20240000001C202400361
40	D-CONTC/48898/2024	ANUPAM SAHA,IAS, OSEPA SABILA FIRDOSH VS	ADV. VS	// // 0	
41	D-CONTC/48901/2024	DR. ARABINDA KUMAR PADHI, I.A.S, MADHUSMITA RAY VS	ADV. VS	// // 0	
42	D-CONTC/48907/2024	DR. ARABINDA KUMAR PADHI, I.A.S, RAMAKANTA BHARATI VS	ADV. VS	// // 0	
43	D-CONTC/48910/2024	DR. ARABINDA KUMAR PADHI, I.A.S, MADHUSMITA MAHALIK VS	ADV. VS	// // 0	
44	D-CONTC/48913/2024	DR. ARABINDA KUMAR PADHI, I.A.S, BISWANATH DAS VS	ADV. VS	// // 0	
45	D-CONTC/48915/2024	DR. ARABINDA KUMAR PADHI, I.A.S, SWATI MOHANTY VS	ADV. VS	// // 0	
		DR. ARABINDA KUMAR PADHI, I.A.S,		//	

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46	D-CONTC/48917/2024	BANISHREE MAHALA VS DR. ARABINDA KUMAR PADHI, I.A.S,	ADV. VS	// ()	
47	D-CONTC/48920/2024	PRATIBHA SWAIN VS DR. ARABINDA KUMAR PADHI, I.A.S,	ADV. VS	// ()	
48	D-CONTC/48921/2024	SAROJA KUMAR BHATTA VS DR. ARABINDA KUMAR PADHI, I.A.S,	ADV. VS	// ()	
49	D-CONTC/48923/2024	SUBRAT RANJAN HOTA VS PROF. HIRENDRA NATH GHOSE, THE DIRECTOR, NISER CAMPUS	ADV. VS	// ()	
50	D-CONTC/48930/2024	ESABA KUMAR SABAR VS ANU GARG, I.A.S,	ADV. VS	// ()	
51	D-CONTC/48937/2024	DEBASISH BHOI VS DHURBA CHARAN BEHERA, OES, DEO,BOLANGIR	ADV. VS	// ()	AOD20230000467C202400005
52	D-CONTC/48946/2024	KALINDRI ACHARYA VS PRATHAMESH ARBIND RAJESHIRKE, I.A.S,	ADV. VS	// ()	
53	D-CRLA/34988/2024	NAROTTAM PATEL VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	AMBABHONA /144 /2016 ()	AOD20240000391C202400107
54	D-CRLA/34989/2024	ARTATRABA PUHAN VS STATE OF ODISHA	BADRI NARAYAN MOHAPATRA VS	KHUNTUNI /56 /2021 ()	
55	D-CRLA/34998/2024	SASIKANTA MALIK@SASHIKANTA MALIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANTAPADA /305 /2020 ()	
56	D-CRLA/35006/2024	BABY BIWI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BALASORE TOWN /147 /2022 ()	
57	D-CRLA/35023/2024	PAHALI PRADHAN	RABINDRA NATH BARIK	NAYAGARH SADAR /142 /2023	AOR20220004220C202400024

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		VS	VS	()	
58	D-CRLA/35061/2024	STATE OF ODISHA GANESH CHANDRA JENA	BISWAJIT TRIPATHY	SPLJUD/0000177/2023 //0	
		VS	VS	()	
59	D-CRLA/35065/2024	STATE OF ODISHA AMARESH PRADHAN @ BULA	AMITAV TRIPATHY	// BOLAGARH P.S. /260 /2023	
		VS	VS	()	
60	D-CRLA/35067/2024	STATE OF ODISHA CCL	AMITAV TRIPATHY	// ITAMATI /148 /2024	
		VS	VS	()	
61	D-CRLA/35069/2024	STATE OF ODISHA BHOI SETHI	AMITAV TRIPATHY	// DASPALLA /38 /2022	
		VS	VS	()	
62	D-CRLLP/35082/2024	STATE OF ODISHA SUMITRA DALAI @ SANU	RABINDRA NATH PRUSTY	// R.UDAYAGIRI /80 /2018	
		VS	VS	()	
63	D-CRLMC/35010/2024	STATE OF ODISHA SANTOSH BISWAL @ JITU @ JEETU	JULU KHANSAMA	// JHARSUGUDA /538 /2024	
		VS	VS	()	
64	D-CRLMC/35029/2024	STATE OF ODISHA TUSHARKANTA PARIDA	BHABANI SAMAL	// //0	
		VS	VS	()	
65	D-CRLMC/35036/2024	KASHINATH SAHOO AKSHYA KUMAR GARNAYAK @ AKSHYA GADANA	ANURUDHA DAS	// COLLIERY /304 /2021	
		VS	VS	()	
66	D-CRLMC/35038/2024	STATE OF ODISHA PRAMOD KUMAR SATAPATHY	RABINDRANATH PRUSTY	// JHARSUGUDA /186 /2001	
		VS	VS	()	
67	D-CRLMC/35060/2024	STATE OF ODISHA DAKTAR SWAIN	DEEPAK RANJAN SUNDARAY	// BOIPARIGUDA /36 /2023	
		VS	VS	()	
68	D-CRLMC/35071/2024	STATE OF ODISHA NIHAR RANJAN SWAIN	SOURAN DAS	// MANGALA BAG /288 /2024	
		VS	VS	()	

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69	D-CRLMC/35075/2024	STATE OF ODISHA RAJESH JAISWAL VS	SIDHARTHA DAS VS	// JODA /77 /2007 ()	
70	D-CRLMC/35081/2024	STATE OF ODISHA PINKU SUBUDHI VS	SUBRATA MISHRA VS	// //0 ()	
71	D-CRLMP/35001/2024	DALI SUBUDHI@SENAPATI GITANJALI MUDULI VS	SAROJ KUMAR PADHI VS	// //0 ()	
72	D-CRLMP/35003/2024	STATE OF ODISHA BISHNUPRIYA MOHAPATRA VS	SAROJ KUMAR PADHI VS	// //0 ()	
73	D-CRLMP/35016/2024	STATE OF ODISHA MAHESWAR MAHUNTA VS	ALOK KUMAR MOHAPATRA VS	// //0 ()	
74	D-CRLMP/35073/2024	STATE OF ODISHA SUMEDHA SAHOO VS	BHABANI SANKAR MISHRA VS	// //0 ()	
75	D-CRLREV/35050/2024	STATE OF ODISHA UPENDRA KUMAR DALAI VS	RAKESH BEHERA VS	// BHUBANESWAR VIGILANCE /5 /2014 ()	
76	D-MACA/48947/2024	STATE OF ODISHA(VIG.) D.M.,M/S NATIONAL INSURANCE CO. LTD., SAMBALPUR VS	PRASANTA KUMAR MAHALI VS	// // ()	
77	D-MACA/48948/2024	AKLESWAR SA D.M, M/S. NATIONAL INSURANCE CO.LTD., SAMBALPUR VS	PRASANTA KUMAR MAHALI VS	// // ()	
78	D-MACA/48949/2024	BIRANCHI ADHA THE D.M.,M/S NATIONAL INSURANCE CO. LTD., SAMBALPUR VS	PRASANTA KUMAR MAHALI VS	// // ()	
79	D-MACA/48950/2024	FAKUNA BEHERA D.M., M/S NATIONAL INSURANCE CO.LTD., SAMBALPUR VS	PRASANTA KUMAR MAHALI VS	// // ()	
		UJAGAR SA		//	

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80	D-MACA/48951/2024	D.M., M/S. NATIONAL INSURANCE CO.LTD.,NAYAPARA	DEBASANTA KUMAR MAHALI	//	
		VS	VS	()	
		DURYODHAN SA		//	
81	D-RPFAM/48938/2024	OJESH RANJAN BEHERA	SAROJ KUMAR PADHY	//	
		VS	VS	()	
		RINKI @ TIKESWARI BEHERA		//	
82	D-SAO/48908/2024	JAGAR NAIK	RABINDRANATH BARIK	//	AOR20220004220C202400025
		VS	VS	()	
		APARTI NAIK		//	
83	D-WA/48852/2024	STATE OF ODISHA	SURYA NARAYAN PATTNAIK,A.G.A	//	LOD20240000194C202400229
		VS	VS	()	
		SURESH CHANDRA PATEL		//	
84	D-WA/48867/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000200C202400224
		VS	VS	()	
		AJIT KUMAR SHEE		//	
85	D-WA/48870/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000194C202400230
		VS	VS	()	
		SAROJ KUMAR JENA		//	
86	D-WA/48922/2024	STATE OF ODISHA	MANASH RANJAN MOHANTY, A.G.A.	//	LOD20240000172C202400305
		VS	VS	()	
		LALIN KANTA PODDAR		//	
87	D-WP(C)/48832/2024	JAGAMOHAN MOHAPATRA	RANJIT MOHANTY	//	AOD20240000639C202400026
		VS	VS	()	
		ACCOUNTANT GENERAL, ODISHA (A AND E)		//	
88	D-WP(C)/48833/2024	NIRODINI NAIK	GHANASHYAM DASH	//	AOD20240000821C202400002
		VS	VS	()	
		STATE OF ODISHA		//	
89	D-WP(C)/48834/2024	DAMODAR PRADHANI	RAJIB RATH	//	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
90	D-WP(C)/48835/2024	ASHOK KUMAR MOHANTY	RANJIT MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
91	D-WP(C)/48836/2024	MAHENDRA KUMAR SAHOO	DEBASISH HAZRA	//	

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		VS	VS	()	
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), NEW DELHI		//	
92	D-WP(C)/48837/2024	SAROJ KUMAR DASH	SRIKAR KUMAR RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-WP(C)/48838/2024	DHUKHISHYAM NAIK	SRIKAR KUMAR RATH	//	
		VS	VS	()	
		THE COLLECTOR ANGUL		//	
94	D-WP(C)/48840/2024	MAHENDRA KUMAR SAHOO	DEBASISH HAZRA	//	
		VS	VS	()	
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), NEW DELHI		//	
95	D-WP(C)/48842/2024	MAHENDRA KUMAR SAHOO	DEBASISH HAZRA	//	
		VS	VS	()	
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), NEW DELHI		//	
96	D-WP(C)/48843/2024	M/S SOCIETY FOR ENVIRONMENTAL PROMOTION AND RURAL RESOURCE DEVELOPMENT, BHADRAK	ANIRAMAN PRASAD	//	
	WP(C)/29134/2024	VS	VS	()	
		DEPUTY DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION, KHURDA		//	
97	D-WP(C)/48845/2024	DAMAYANTI KALO	DURGADAS ROY	//	AOR20230000389C202400002
		VS	VS	()	
		GENERAL MANAGER, SOUTH EASTERN RAILWAY, KOLKATA		//	
98	D-WP(C)/48846/2024	ANITA PRADHAN	SIVA SANKAR CHAINI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-WP(C)/48847/2024	PARAMESWAR BUDEK	SANTOSH KUMAR DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-WP(C)/48848/2024	ARUNA RANA	SANTOSH KUMAR DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-WP(C)/48849/2024	AMAR PRASAD SAHOO	SURESH CHANDRA PRADHAN	//	AOR20220003509C202400048
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-WP(C)/48850/2024	TRILOCHAN PATRA	ASHIS KUMAR MISHRA	//	
		VS	VS	()	

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103	D-WP(C)/48851/2024	THE STATE OF ODISHA M/S RAMCHANDI SAW MILL VS	SUBAS CHANDRA DAS VS	// // ()	
104	D-WP(C)/48854/2024	STATE OF ODISHA BIBEKANANDA SAHOO VS	GHANASHYAM MUDULI VS	// // ()	AOR20220004106C202400033
105	D-WP(C)/48858/2024	BRANCH MANAGER, PUNJAB NATIOANAL BANK, BBSR BANABASINI SAMUEL VS	SUSHANTA KUMAR MISHRA VS	// // ()	
106	D-WP(C)/48861/2024	STATE OF ODISHA K.SHREENIVAS DORA VS	GOPINATH MISHRA VS	// // ()	
107	D-WP(C)/48862/2024	TAHASILDAR, BHANJANAGAR, GANJAM BINATI BEHERA VS	ALOK KUMAR PANDA VS	// // ()	AOD20240000536C202400011
108	D-WP(C)/48863/2024	STATE OF ODISHA PUNJAB NATIONAL BANK, BADARAMA BRANCH, SAURASHTRA VS	ANURAG PRASAD PATTNAIK VS	// // ()	
109	D-WP(C)/48864/2024	THE STATE CONSUMER DISPUTES REDRESSAL COMMISSION (SCDRC), CUTTACK KRIPAL SINGH VS	SAYANTAN PANDA VS	// // ()	
110	D-WP(C)/48865/2024	BRANCH MANAGER URBAN COOPERATIVE BANK LTD BRANCH MANAGER, PUNJAB NATIONAL BANK, BADARAMA BRANCH, SAURASHTRA VS	ANURAG PRASAD PATTNAIK VS	// // ()	
111	D-WP(C)/48866/2024	THE STATE CONSUMER DISPUTES REDRESSAL COMMISSION(SCDRC), CUTTACK RUKMINI MEHER VS	ASWINI KUMAR DASH VS	// // ()	
112	D-WP(C)/48868/2024 WP(C)/29167/2024	STATE OF ODISHA SUKANTI SETHI VS	BIPIN KUMAR NAYAK VS	// // ()	
113	D-WP(C)/48869/2024	STATE OF ODISHA M/S AG INFRA ENTERPRISES, KORAPUT VS	SRIKAR KUMAR RATH VS	// // ()	
		STATE OF ODISHA		//	

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114	D-WP(C)/48871/2024	M/S AG INFRA ENTERPRISES, KORAPUT VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// () //	
115	D-WP(C)/48872/2024	BISWARANJAN DASH VS CHAIRMAN CUM MANAGING DIRECTOR FOOD CORPORATION OF INDIA	KRISHNA CHANDRA SAHU VS	// () //	
116	D-WP(C)/48873/2024	M/S. SHIFA HOSPITAL, MATH SAHI, TULASIPUR, CUTTACK VS DEPUTY DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION, PARCHADEEP BHAWAN, UNIT-IX, BHUBANESWAR	GANESH PRASAD SAMAL VS	// () //	
117	D-WP(C)/48874/2024	PRAFULLA SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// () //	
118	D-WP(C)/48875/2024	PRAKASH KUMAR SAHOO VS THE REGIONAL DIRECTOR, REGIONAL CENTRE, NATIONAL INSTITUTE OF OPEN SCHOOLING (NIOS), BBSR	NIBEDITA MOHANTY VS	// () //	
119	D-WP(C)/48876/2024	MAHESWAR MAHAPATRA VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// () //	AOR20220004309C202400030
120	D-WP(C)/48877/2024	DIBYA JYOTI ACHARYA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// () //	AOD20240000362C202400036
121	D-WP(C)/48878/2024	CHANDRASEKHAR SETHI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// () //	
122	D-WP(C)/48879/2024	JAGNYASENI RANA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// () //	
123	D-WP(C)/48880/2024	SABITA PUJARI VS STATE OF ODISHA	NIRANJAN LENKA VS	// () //	
124	D-WP(C)/48881/2024	M/S SWAIN AND CO., ANGUL VS THE ASST. COMNR- CGST AND CENTRAL EXCISE, ANGUL DIVISION	ASIT KUMAR DASH VS	// () //	
125	D-WP(C)/48885/2024	BIJUPATNAIK MEDICAL TECHNOLOGY , BARIPADMANORANJAN PADHI		//	

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FILING REPORT AS ON :21/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
126	D-WP(C)/48886/2024	GANESH CHANDRA PRADHAN	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
127	D-WP(C)/48887/2024	ANSHUL KUMAR AGARWAL	SUMIT LAL	//	
		VS	VS	0	
		JODA MUNICIPALITY , JODA		//	
128	D-WP(C)/48888/2024	SURESH CHAND	DILLIP KUMAR RAY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
129	D-WP(C)/48889/2024	DAYABANTI TANDI	JAYADEBA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
130	D-WP(C)/48890/2024	NILADRI MEHER	DHANANJAYA MUND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
131	D-WP(C)/48891/2024	SISUA SERVICE COOPERATIVE SOCIETY	BHABANI SANKAR TRIPATHY (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
132	D-WP(C)/48892/2024	MRUTYUNJAY SAMAL	DURGA PRASAD PATTANAİK	//	
	WP(C)/29179/2024	VS	VS	0	
		BABITA MANDAL		//	
133	D-WP(C)/48893/2024	MAHESWAR ROUT	DHANANJAYA MUND	//	
		VS	VS	0	
		CHAIRMAN CUM MANAGING DIRECTOR, ODISHA STATE ROAD TRANSPORT CORPORATION, KHURDA			
134	D-WP(C)/48894/2024	NIRANJAN BEHERA	GOPINATH SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/48895/2024	DEEPAK RANJAN SAHOO	BHABANI SANKAR TRIPATHY (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/48896/2024	CHETAN SAHOO	MADAN MOHAN DAS	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/48897/2024	STATE OF ODISHA SATYABADI SAHOO VS	LAXMIKANTA MOHANTY VS	// // 0	
138	D-WP(C)/48899/2024	STATE OF ODISHA PRAKASH PATRA VS	NIRANJAN PRASAD PATRA VS	// // 0	
139	D-WP(C)/48900/2024	STATE OF ODISHA M/S ORISSA MOTORS PVT LTD., BBSR VS	SUBASH CH PANI VS	// // 0	
140	D-WP(C)/48902/2024	STATE OF ODISHA UPASI MANTRI VS	TRILOCHAN DASH VS	// // 0	AOR20220002374C202400014
141	D-WP(C)/48904/2024	STATE OF ODISHA LINGARAJ SWAIN VS TAHASILDAR, BBSR	BANSHIDHAR BAUG VS	// // 0	AOR20220002374C202400015
142	D-WP(C)/48905/2024	M/S ORISSA MOTORS PVT LTD., BBSR VS	SUBASH CH PANI VS	// // 0	
143	D-WP(C)/48906/2024	STATE OF ODISHA SASWAT SAMBHAB VS	PRASANTA KUMAR JENA VS	// // 0	
144	D-WP(C)/48909/2024	UTKAL UNIVRSITY M/S ORISSA MOTORS PVT LTD., BBSR VS	SUBASH CH PANI VS	// // 0	
145	D-WP(C)/48911/2024	STATE OF ODISHA SAJANI MAHATO VS	SIDDHARTH PRASAD MISHRA VS	// // 0	
146	D-WP(C)/48912/2024	STATE OF ODISHA M/S ORISSA MOTORS PVT LTD., BBSR VS	SUBASH CH PANI VS	// // 0	
147	D-WP(C)/48914/2024	STATE OF ODISHA ANTARAJYAMI BADU VS PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	CHITTA RANAJAN DAS VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/48916/2024	HRUDAYA PRADHAN VS STATE OF ODISHA	BASUDEV BARIK VS	// () //	
149	D-WP(C)/48918/2024	M/S GANESH MOVERS AND LOGISTICS PVT. LTD., SAMBALPUR VS UNION OF INDIA	SAMBALPUR RANAJAN DAS VS	// () //	
150	D-WP(C)/48919/2024	M/S. CITICON SERVICES PVT LTD., BBSR VS PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	CHITTA RANAJAN DAS VS	// () //	
151	D-WP(C)/48924/2024	JANARDAN DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// () //	
152	D-WP(C)/48925/2024	KHIROD DAS VS ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	RANJAN KUMAR NAYAK VS	// () //	
153	D-WP(C)/48926/2024	RAKESH KUMAR ROUT VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// () //	
154	D-WP(C)/48927/2024	M/S RE SUSTAINABILITY LIMITED, BBSR VS THE ASST. COMMNR OF STATE TAX, BBSR III	P. RAMAKRISHNA PATRO VS	// () //	
155	D-WP(C)/48928/2024	DHIRENDRA KUMAR PANDA VS STATE OF ODISHA	TRILOCHAN DASH VS	// () //	AOR20220002374C202400016
156	D-WP(C)/48929/2024	NITYANANDA GARNAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //	
157	D-WP(C)/48931/2024	JAY MAA TARINI SELF HELP GROUP VS STATE OF ODISHA	SAILABALA JENA VS	// () //	
158	D-WP(C)/48932/2024	RAJALAXMI PANDA VS STATE OF ORISSA	HIMANSHU SEKHAR PANDA VS	// () //	
159	D-WP(C)/48933/2024	NAGARJUN PRADHAN	PRAFULLA KUMAR MOHAPATRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WP(C)/48935/2024	ASHOK KUMAR SAHOO	SAMIR KUMAR MISHRA	//	
		VS	VS	()	
		LIC HOUSING FINANCE LTD., BBSR		//	
161	D-WP(C)/48936/2024	ASHOK KUMAR PRUSTY	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-WP(C)/48939/2024	M/S. MAA SUBARNAMUKHI ENGINEERING, BALASORE	PRATIK DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-WP(C)/48940/2024	RANJAN KUMAR NAYAK	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-WP(C)/48941/2024	AMAN PARICHHA	AJIT KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/48942/2024	SARAT CHANDRA MAHAKUDA	AKSHAYA KUMAR NAYAK	//	
		VS	VS	()	
		TPCODL		//	
166	D-WP(C)/48943/2024	THE EXECUTIVE ENGINEER (ELECTRICAL), TPSODLS	PRASHANT KUMAR DAS	//	
		VS	VS	()	
		PRAMILA NAYAK		//	
167	D-WP(C)/48944/2024	GANGOTRI PRADHAN	SRIKHETRA MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WPCRL/35048/2024	ANUP KUMAR CHOUDHURY	RAMAKRISHNA NAIK	//0	
		VS	VS	()	
		MADHUSMITA BEHERA		//	
169	D-ABLAPL/34993/2024	NILIP CHHATAR	MAHES DAS	TITILAGARH /470 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-ABLAPL/34995/2024	BIPIN BEHERA	MIHIR SEKHAR SAHOO	DHARMASALA /823 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-ABLAPL/34996/2024	STATE OF ODISHA SUDAM NAG VS	PRATIMA NAYAK VS	// barpalli /37 /2024 ()	
172	D-ABLAPL/34997/2024	STATE OF ODISHA CHAGALA SAHOO @ BISWAL VS	DEBENDRA KUMAR DHAR VS	// PARJANG /167 /2023 ()	
173	D-ABLAPL/34999/2024	STATE OF ODISHA BABUNI NAIK@NAYAK VS	GHANASHYAM MUDULI VS	// KHANDAGIRI P.S. /204 /2012 ()	AOR20220004106C202400032
174	D-ABLAPL/35002/2024	STATE OF ODISHA NIHAR RANJAN KUMBHAR VS	SUSHANTA KUMAR JOSHI VS	// BANGOMUNDA /86 /2023 ()	
175	D-ABLAPL/35004/2024	STATE OF ODISHA JITENDRA ROUT @ JITAN KUMAR ROUT VS	OM SWARUP VS	// KHUNTUNI /129 /2021 ()	
176	D-ABLAPL/35005/2024	STATE OF ODISHA PUSTAM MAHANANDA VS	SUSHANTA KUMAR JOSHI VS	// KANTABANJI /445 /2024 ()	
177	D-ABLAPL/35007/2024	STATE OF ODISHA NIRA JENA @ NIRANJAN JENA VS	SATYA JEET ROUT VS	// BINJHARPUR /196 /2024 ()	
178	D-ABLAPL/35008/2024	STATE OF ODISHA BISHNU CHARAN MOHAPATRA VS	BYOMAKESH TRIPATHY VS	// //0 ()	
179	D-ABLAPL/35009/2024	STATE OF ODISHA PRATAP KESHARI MANSINGH VS	BYOMAKESH TRIPATHY VS	// //0 ()	
180	D-ABLAPL/35011/2024	STATE OF ODISHA PURNA CHANDRA SAHOO VS	BYOMAKESH TRIPATHY VS	// //0 ()	
181	D-ABLAPL/35012/2024	STATE OF ODISHA MANOJ KUMAWAT VS STATE OF ODISHA	ABHAS MOHANTY VS	// CYBER CRIME AND ECONOMIC OFFENCE /20 /2024 ()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-ABLAPL/35013/2024	SK IMRU @ SK IMRAN @ SK IMARAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	Bamapada (Industrial Area) /37 /2024 () //	AOD20240000012C202400002
183	D-ABLAPL/35014/2024	BASUDEV PARIDA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	NAUGAON /267 /2024 () //	
184	D-ABLAPL/35015/2024	PANDARI SAHOO VS STATE OF ODISHA	JUDHISTIR SAHOO VS	NAYAGARH SADAR /255 /2024 () //	AOD20220003315C202400045
185	D-ABLAPL/35019/2024	MANORANJAN SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAGATSINGPUR /871 /2024 () //	
186	D-ABLAPL/35020/2024	A.SUSHANT KUMAR ACHARY VS STATE OF ODISHA	LAMBODOR ACHARI VS	KABISURYANAGAR /688 /2024 () //	
187	D-ABLAPL/35024/2024	LALATENDU BARIK VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	MANCHESWAR P.S. /543 /2024 () //	
188	D-ABLAPL/35025/2024	BIJAYA PRADHAN @ BIJAY PRADHAN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	REMUNA /11 /2024 () //	
189	D-ABLAPL/35027/2024	AVIJIT MAHANTY VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	JAGATSINGPUR /1133 /2024 () //	
190	D-ABLAPL/35028/2024	MD. OKIL KHAN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	JAGATSINGPUR /671 /2024 () //	
191	D-ABLAPL/35032/2024	B. MADHU RAO VS STATE OF ODISHA	ARUN KUMAR NAYAK VS	KHALLIKOTE /557 /2024 () //	
192	D-ABLAPL/35034/2024	PRADIPTA JENA @ TUKUNI JENA VS STATE OF ODISHA	SATYA JEET ROUT VS	BINJHARPUR /196 /2024 () //	
193	D-ABLAPL/35039/2024	AJIT KUMAR DHAL	SK. ZAFARULLA	JHARSUGUDA /566 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-ABLAPL/35040/2024	BABRUBAHA @ BABLU PRADHAN	KAJAL SAHOO	TALCHER TOWN /1034 /2024	
	ABLAPL/13224/2024	VS	VS	()	
		STATE OF ODISHA		//	
195	D-ABLAPL/35041/2024	BALARAM PRADHAN	SUBHRAJIT SAHOO	KHANDAGIRI P.S. /627 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-ABLAPL/35043/2024	TILOTAMA MALLICK	JAYADEBA BEHERA	PIRAHAT P.S /226 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-ABLAPL/35046/2024	CHATA @RANJAN MALLIK	OM PRAKASH SARAN	DHENKANAL TOWN /471 /2024	AOR20220000371C202400106
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-ABLAPL/35047/2024	MANORANJAN SAHOO	RAKESH BEHERA	TALCHER TOWN /1036 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-ABLAPL/35052/2024	SUMAN SAHOO @ NIARANJAN SAHOO	BIJAY JENA	PATTAMUNDAI /369 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-ABLAPL/35053/2024	HASIB KHAN	SURYAKANTA DWIBEDI	GOPALPUR /192 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-ABLAPL/35054/2024	TUKU @ BRAHMANANDA SAHOO	PRADIPTA BEURA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-ABLAPL/35055/2024	BIDYADHAR SWAIN	MANOJ KUMAR PANDA	JEYPORE SADAR /351 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-ABLAPL/35056/2024	DHARANIDHAR BEHERA	RAMESH CHANDRA SWAIN	PAHALA /455 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-ABLAPL/35058/2024	ALOK PRADHAN @ AKHAYA PRADHAN	AMITAV TRIPATHY	NAYAGARH /437 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/35059/2024	STATE OF ODISHA DHANU @ DHANESWAR BEHERA VS	AMITAV TRIPATHY VS	// SARANAKUL /192 /2024 ()	
206	D-ABLAPL/35062/2024	STATE OF ODISHA1 MD.WASIM @ WASIM AHMAD VS	BHARAT BHUSAN ROURAY VS	// BARGARH /548 /2024 ()	
207	D-ABLAPL/35063/2024	STATE OF ODISHA SUBRAT KUMAR NAIK VS	CHIRANJIB ROUT VS	// COLLIERY /693 /2024 ()	
208	D-ABLAPL/35064/2024	STATE OF ODISHA SUBRAT KUMAR NAIK VS	CHIRANJIB ROUT VS	// COLLIERY /691 /2024 ()	
209	D-ABLAPL/35066/2024	STATE OF ODISHA HRUSIKESH DAS VS	PRASANT KUMAR BARIK VS	// BHADRAK RURAL /530 /2022 ()	
210	D-ABLAPL/35068/2024	STATE OF ODISHA SATRUGHNA BEHERA VS	BHABANI SANKAR MISHRA VS	// JENAPUR /394 /2024 ()	
211	D-ABLAPL/35070/2024	STATE OF ODISHA AMIYA KUMAR CHAKRA VS	BHABANI SANKAR MISHRA VS	// BANKI /391 /2024 ()	
212	D-ABLAPL/35072/2024	STATE OF ODISHA GAMA @ GURUNAM SINGH VS	SIDHARTHA DAS VS	// BARBIL /340 /2024 ()	
213	D-ABLAPL/35074/2024	STATE OF ODISHA PARAKHITA KARKARIA @ KARAKARIA @ PINTU VS	RAJIB LOCHAN PATTNAIK VS	// MUNIGUDA /237 /2024 ()	
214	D-ABLAPL/35076/2024	STATE OF ODISHA SWARUP SANKAR DAS @ SWAROOP SHANKAR DASSIDDHARTH GOUTAM DAS VS	VS	// BHADRAK TOWN /600 /2024 ()	
215	D-ABLAPL/35077/2024	STATE OF ODISHA ANUPAMA DAS VS STATE OF ODISHA	HAREKRUSHNA MALIK VS	// JAGATSINGPUR /1042 /2024 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ABLAPL/35078/2024	PARAMESWAR JENA @ BAIGYANIK JENA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	BARI RAMACHANDRAPUR /600 /2024 () //	
217	D-ABLAPL/35083/2024	NIRANJAN ACHARYA VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	BENTKAR (42 MOUZA) UPD CUTTACK /349 /2024 () //	
218	D-ABLAPL/35085/2024	PRASANNA KUMAR DUTT @ SUNDAR PURI VS STATE OF ODISHA	SATYABRATA PANDA VS	SINGHADWAR PS /109 /2024 () //	
219	D-ABLAPL/35086/2024	GOLEKH KANDI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	KHANDAGIRI P.S. /799 /2024 () //	
220	D-ABLAPL/35087/2024	T.TUMBANATH SUBUDHI @ BRAHAMA CHAREE TESI VS STATE OF ODISHA	SWAMYBARSARODA VAISHNAV PURI VS	SINGHADWAR PS /109 /2024 () //	

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MISC CASES FILED on :21/11/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPCRL/35048/2024 WPCRL/ /	ANUP KUMAR CHOUDHURY MP	RAMAKRISHNA NAIK	42/2024
2	D-SAO/48908/2024 SAO/ /	JAGAR NAIK MP	RABINDRANATH BARIK	47/2024
3	D-JCRLA/54/2021 JCRLA/54/2021	RAJESH BADAIAK@DIL FIROZ KHAN MP	M/S.SASMITA NANDA	250/2024
4	D-JCRLA/54/2021 JCRLA/54/2021	RAJESH BADAIAK@DIL FIROZ KHAN MP	BISWAJIT NAYAK	251/2024
5	D-LAA/48/2011 LAA/48/2011	AARTI STEEL and POWER MP	M/S.SARADA PR.SARANGI	395/2024
6	D-LAA/48/2011 LAA/48/2011	AARTI STEEL and POWER MP	M/S.SARADA PR.SARANGI	396/2024
7	D-LAA/48/2011 LAA/48/2011	AARTI STEEL and POWER MP	M/S.SARADA PR.SARANGI	397/2024
8	D-RVWPET/353/2023 RVWPET/353/2023	M/S.SAI FABRICATION AND BODY BUILDING MP	ANUSAR KUMAR MISHRA	421/2024
9	D-RPFAM/48938/2024 RPFAM/ /	OJESH RANJAN BEHERA MP	SAROJ KUMAR PADHY	516/2024
10	D-RPFAM/48938/2024 RPFAM/ /	OJESH RANJAN BEHERA MP	SAROJ KUMAR PADHY	517/2024
11	D-CMAPL/47159/2024 CMAPL/406/2024	PRADYUMNA SATPATHY MP	JAYANT KUMAR RATH, (SR.ADV.)	573/2024
12	D-CMAPL/48934/2024 CMAPL/ /	GOVINDA CHANDRA NAYAK MP	HIMANSHU SEKHAR PANDA	574/2024
13	D-FAO/980/2019 FAO/980/2019	INDUSTRIAL PROMOTION AND INVESTMENT CORPORATION OF ODISHA LTD. MP	INDUSTRIAL PROMOTION AND INVESTMENT CORPORATION OF ODISHA LTD. (IPICOL)	978/2024
14	D-FAO/980/2019 FAO/980/2019	INDUSTRIAL PROMOTION AND INVESTMENT CORPORATION OF ODISHA LTD. MP	INDUSTRIAL PROMOTION AND INVESTMENT CORPORATION OF ODISHA LTD. (IPICOL)	979/2024
15	D-FAO/980/2019 FAO/980/2019	INDUSTRIAL PROMOTION AND INVESTMENT CORPORATION OF ODISHA LTD. MP	INDUSTRIAL PROMOTION AND INVESTMENT CORPORATION OF ODISHA LTD. (IPICOL)	980/2024
16	D-SA/95/1990 SA/95/1990	SK.GUL MD. MP	M/S.P.KAR	1041/2024
17	D-SA/95/1990 SA/95/1990	SK.GUL MD. MP	M/S.P.KAR	1042/2024
18	D-SA/95/1990 SA/95/1990	SK.GUL MD. MP	M/S.P.KAR	1044/2024
19	D-SA/95/1990 SA/95/1990	SK.GUL MD. MP	M/S.P.KAR	1045/2024
20	D-SA/95/1990 SA/95/1990	SK.GUL MD. MP	M/S.P.KAR	1046/2024
21	D-SA/95/1990 SA/95/1990	SK.GUL MD. MP	M/S.P.KAR	1047/2024
22	D-SA/95/1990 SA/95/1990	SK.GUL MD. MP	M/S.P.KAR	1048/2024
23	D-SA/95/1990 SA/95/1990	SK.GUL MD. MP	M/S.P.KAR	1049/2024
24	D-SA/95/1990 SA/95/1990	SK.GUL MD. MP	M/S.P.KAR	1050/2024
25	D-SA/95/1990 SA/95/1990	SK.GUL MD. MP	M/S.P.KAR	1051/2024
26	D-SA/95/1990	SK.GUL MD.	M/S.P.KAR	

	SA/95/1990	MP		1052/2024
27	D-SA/95/1990	SK.GUL MD.	M/S.P.KAR	
	SA/95/1990	MP		1053/2024
28	D-CRLREV/22269/2024	KANHU CHARAN PRADHAN	SURYAKANTA DWIBEDI	
	CRLREV/363/2024	MP		1082/2024
29	D-CRLREV/35050/2024	UPENDRA KUMAR DALAI	RAKESH BEHERA	
	CRLREV/ /	MP		1083/2024
30	D-RSA/48316/2024	BHOJARAJ SAHOO	BAIBASWATA PANIGRAHI	
	RSA/ /	MP		1353/2024
31	D-RSA/149/2021	A. BHASKAR PATRO	C.A.RAO	
	RSA/149/2021	MP		1354/2024
32	D-RSA/240/2014	G.M.,M.G.M.STEEL PVT	M/S.P.C.MOHAPATRO	
	RSA/240/2014	MP		1355/2024
33	D-RSA/44788/2024	PRAMILA SINGH	SHAMBHU CHARAN NATH SHARMA	
	RSA/ /	MP		1356/2024
34	D-RSA/44788/2024	PRAMILA SINGH	SHAMBHU CHARAN NATH SHARMA	
	RSA/ /	MP		1357/2024
35	D-RSA/161/2005	GOVT.OF INDIA	SR.S.C.CJ.K.MISHRA	
	RSA/161/2005	MP		1358/2024
36	D-CMP/40215/2024	KHIROD KUMAR SAHU @ KSHIROD KUMAR SAHU	ABANISH BUCKEJARIWAL	
	CMP/1159/2024	MP		1408/2024
37	D-CMP/48903/2024	MASOOD AKRAM	AMIT PRASAD BOSE	
	CMP/ /	MP		1409/2024
38	D-BLAPL/28341/2024	GYANENDRA SWAIN	SUDHANSU SEKHAR DASH	
	BLAPL/9684/2024	MP		1510/2024
39	D-BLAPL/31721/2024	SANTOSH KUMAR ROUT		
	BLAPL/10718/2024	MP		1511/2024
40	D-BLAPL/33824/2024	PRAVEEN KUMAR	S.S.RAY (2)	
	BLAPL/11463/2024	MP		1512/2024
41	D-BLAPL/22683/2024	RAKESH KUMAR BARIK	ACHYUTANANDA PATTANAIK	
	BLAPL/7794/2024	MP		1513/2024
42	D-ABLAPL/26002/2024	MADHAB BAGARTY	RAMANANDA THANAPATI	
	ABLAPL/9576/2024	MP		2613/2024
43	D-ABLAPL/29427/2024	RAJ KUMAR BEHERA		
	ABLAPL/10949/2024	MP		2614/2024
44	D-ABLAPL/29423/2024	RAGHUNATH PANGI @ KUNA PANGI		
	ABLAPL/10947/2024	MP		2615/2024
45	D-ABLAPL/29440/2024	SEKH BASIR		
	ABLAPL/10950/2024	MP		2616/2024
46	D-ABLAPL/29580/2024	PRAFULLA KUMAR HALABA @ TUKU HALABA		
	ABLAPL/11126/2024	MP		2617/2024
47	D-ABLAPL/29435/2024	RAJESH KHORA @ RAJU KHORA		
	ABLAPL/10994/2024	MP		2618/2024
48	D-ABLAPL/22047/2024	JAGNNATH BEHERA	SANDEEP PARIDA	
	ABLAPL/8344/2024	MP		2619/2024
49	D-ABLAPL/30780/2024	RANJULATA MALLICK		
	ABLAPL/11632/2024	MP		2620/2024
50	D-ABLAPL/21815/2024	DAYANIDHI SAHOO		
	ABLAPL/7806/2024	MP		2621/2024
51	D-ABLAPL/28101/2024	SANDHA @ JASOBANTA ROUT		
	ABLAPL/10611/2024	MP		2622/2024
52	D-ABLAPL/20908/2024	GANESH SAHOO @ GANESWAR SAHOO		
	ABLAPL/7507/2024	MP		2623/2024
53	D-ABLAPL/28103/2024	MANAS KUMAR BARIK		
	ABLAPL/10359/2024	MP		2624/2024
54	D-ABLAPL/26972/2024	LALITA MANTRY		
	ABLAPL/9902/2024	MP		2625/2024
55	D-ABLAPL/10352/2024	GAHI HANDANAKA		
	ABLAPL/3733/2024	MP		2626/2024
56	D-ABLAPL/33159/2024	UMESH HILAL @ HIAL		
	ABLAPL/12378/2024	MP		2627/2024
57	D-ABLAPL/30778/2024	SURAJ KUMAR PRADHAN @ BHOLA		
	ABLAPL/11621/2024	MP		2628/2024

58	D-MACA/700/2020 MACA/700/2020	GOPINATH NAYAK MP	K.C.NAYAK	2758/2024
59	D-MACA/700/2020 MACA/700/2020	GOPINATH NAYAK MP	K.C.NAYAK	2759/2024
60	D-MACA/45674/2024 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., MP	SUNDAR KARKHAN	2760/2024
61	D-MACA/48947/2024 MACA/ /	D.M.,M/S NATIONAL INSURANCE CO. LTD, MP	RASABHAI KEMAR MAHALI	2761/2024
62	D-MACA/48948/2024 MACA/ /	D.M, M/S. NATIONAL INSURANCE CO.LTD, MP	RASABHAI KEMAR MAHALI	2762/2024
63	D-MACA/48947/2024 MACA/ /	D.M.,M/S NATIONAL INSURANCE CO. LTD, MP	RASABHAI KEMAR MAHALI	2763/2024
64	D-MACA/48949/2024 MACA/ /	THE D.M.,M/S NATIONAL INSURANCE CO. MP	HRITABHAI KEMAR MAHALI	2764/2024
65	D-MACA/48949/2024 MACA/ /	THE D.M.,M/S NATIONAL INSURANCE CO. MP	HRITABHAI KEMAR MAHALI	2765/2024
66	D-MACA/48950/2024 MACA/ /	D.M., M/S NATIONAL INSURANCE CO.LTD, MP	RASABHAI KEMAR MAHALI	2766/2024
67	D-MACA/48950/2024 MACA/ /	D.M., M/S NATIONAL INSURANCE CO.LTD, MP	RASABHAI KEMAR MAHALI	2767/2024
68	D-MACA/48951/2024 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO.LTD, MP	PRASANN KUMAR MAHALI	2768/2024
69	D-MACA/48951/2024 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO.LTD, MP	PRASANN KUMAR MAHALI	2769/2024
70	D-CRLA/33904/2024 CRLA/ /	KRUPASINDHU SAHU MP	PANCHANAN PANIGRAHI	2973/2024
71	D-CRLA/28212/2024 CRLA/964/2024	MOHAMMAD AKIL MP	SURYA NARAYAN SAHU	2974/2024
72	D-CRLA/34989/2024 CRLA/ /	ARTATRABA PUHAN MP	BADRI NARAYAN MOHAPATRA	2975/2024
73	D-CRLA/34989/2024 CRLA/ /	ARTATRABA PUHAN MP	BADRI NARAYAN MOHAPATRA	2976/2024
74	D-CRLA/34998/2024 CRLA/ /	SASIKANTA MALIK@SASHIKANTA MALIK MP	SURYAKANTA DWIBEDI	2977/2024
75	D-CRLA/34998/2024 CRLA/ /	SASIKANTA MALIK@SASHIKANTA MALIK MP	SURYAKANTA DWIBEDI	2978/2024
76	D-CRLA/35006/2024 CRLA/ /	BABY BIWI MP	SATYA RANJAN MULIA	2979/2024
77	D-CRLA/35006/2024 CRLA/ /	BABY BIWI MP	SATYA RANJAN MULIA	2980/2024
78	D-CRLA/6684/2024 CRLA/213/2024	JAGA @ JAGANNATH MAHARANA MP	SATYABRATA MOHANTY	2981/2024
79	D-CRLA/341/2020 CRLA/341/2020	MANGALSAI BHATRA MP	SURYAKANTA DWIBEDI, MR. JAYPRAKASH TRIVEDI , M/S. RAJJEET	2982/2024
80	D-CRLA/35023/2024 CRLA/ /	PAHALI PRADHAN MP	RABINDRA NATH BARIK	2983/2024
81	D-CRLA/35023/2024 CRLA/ /	PAHALI PRADHAN MP	RABINDRA NATH BARIK	2984/2024
82	D-CRLA/577/2014 CRLA/577/2014	SUDARSHAN@SUKANT KU. MAJHI MP	M/S.DEBASNAN DAS	2985/2024
83	D-CRLA/31341/2024 CRLA/1054/2024	KALEBA JANI MP	S.S.RAY (2)	2986/2024
84	D-CRLA/35061/2024 CRLA/ /	GANESH CHANDRA JENA MP	BISWAJIT TRIPATHY	2987/2024
85	D-CRLA/35061/2024 CRLA/ /	GANESH CHANDRA JENA MP	BISWAJIT TRIPATHY	2988/2024
86	D-CRLA/35065/2024 CRLA/ /	AMARESH PRADHAN @ BULA MP	AMITAV TRIPATHY	2989/2024
87	D-CRLA/35065/2024 CRLA/ /	AMARESH PRADHAN @ BULA MP	AMITAV TRIPATHY	2990/2024
88	D-CRLA/35069/2024 CRLA/ /	BHOI SETHI MP	AMITAV TRIPATHY	2991/2024
89	D-CRLA/35069/2024	BHOI SETHI	AMITAV TRIPATHY	

	CRLA/ /	MP		2992/2024
90	D-CRLA/34688/2024	SUBHA KARAN @PATRA	GOPAL CHANDRA PANIGRAHI	
	CRLA/ /	MP		2993/2024
91	D-CRLMC/9168/2024	JYOTI BHUSAN BARIK	HARIPAD MOHANTY	
	CRLMC/1191/2024	MP		3091/2024
92	D-CRLMC/29290/2024	GOPAL PRADHAN	HARIPAD MOHANTY	
	CRLMC/3972/2024	MP		3092/2024
93	D-CRLMC/35010/2024	SANTOSH BISWAL @ JITU @ JEETU	JULU KHANSAMA	
	CRLMC/ /	MP		3093/2024
94	D-CRLMC/34205/2024	CHAKRADHARA NAYAK	ABHISHEK DASH	
	CRLMC/4355/2024	MP		3094/2024
95	D-CRLMC/203/2023	JYOTI RANJAN NAYAK@KUNI NAYAK	MANORANJAN PADHY	
	CRLMC/203/2023	MP		3095/2024
96	D-CRLMC/29024/2024	DEBRAJ MEHER @ DEBARAJ MEHER	LAXMI NARAYAN PATEL	
	CRLMC/3739/2024	MP		3096/2024
97	D-CRLMC/27921/2024	ADHIKARI MEHER	TAPASWINI SINHA	
	CRLMC/3883/2024	MP		3097/2024
98	D-CRLMC/35029/2024	TUSHARKANTA PARIDA	BHABANI SAMAL	
	CRLMC/ /	MP		3098/2024
99	D-CRLMC/35038/2024	PRAMOD KUMAR SATAPATHY	RABINDRANATH PRUSTY	
	CRLMC/ /	MP		3099/2024
100	D-CRLMC/4064/2022	SURESH CHANDRA DAS	HARAPRASAD PANDA	
	CRLMC/4064/2022	MP		3100/2024
101	D-CRLMC/35060/2024	DAKTAR SWAIN	DEEPAK RANJAN SUNDARAY	
	CRLMC/ /	MP		3101/2024
102	D-CRLMC/6763/2024	PRADEEP KUMAR MARTHA @ PRADEEP MARTHA		
	CRLMC/898/2024	MP		3102/2024
103	D-CRLMC/35071/2024	NIHAR RANJAN SWAIN	SOURAN DAS	
	CRLMC/ /	MP		3103/2024
104	D-CRLMC/35075/2024	RAJESH JAISWAL	SIDHARTHA DAS	
	CRLMC/ /	MP		3104/2024
105	D-CRLMC/35081/2024	PINKU SUBUDHI	SUBRATA MISHRA	
	CRLMC/ /	MP		3105/2024
106	D-CRLMC/35081/2024	PINKU SUBUDHI	SUBRATA MISHRA	
	CRLMC/ /	MP		3106/2024
107	D-WA/40297/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/2569/2024	MP		8232/2024
108	D-WA/48852/2024	STATE OF ODISHA	SURYA NARAYAN PATTNAIK,A.G.A	
	WA/ /	MP		8233/2024
109	D-WA/48852/2024	STATE OF ODISHA	SURYA NARAYAN PATTNAIK,A.G.A	
	WA/ /	MP		8234/2024
110	D-WA/48852/2024	STATE OF ODISHA	SURYA NARAYAN PATTNAIK,A.G.A	
	WA/ /	MP		8235/2024
111	D-WA/48867/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8236/2024
112	D-WA/48867/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8237/2024
113	D-WA/48867/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8238/2024
114	D-WA/48870/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8239/2024
115	D-WA/48870/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8240/2024
116	D-WA/48870/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8241/2024
117	D-WA/48922/2024	STATE OF ODISHA	MANASH RANJAN MOHANTY, A.G.A.	
	WA/ /	MP		8243/2024
118	D-WA/48922/2024	STATE OF ODISHA	MANASH RANJAN MOHANTY, A.G.A.	
	WA/ /	MP		8244/2024
119	D-WP(C)/42875/2024	MALAYA KUMAR KHUNTIA		
	WP(C)/25503/2024	MP		15650/2024
120	D-WP(C)/22699/2024	DR. RAKESH KUMAR LUDAM	AVIJIT MISHRA	
	WP(C)/12764/2024	MP		15651/2024

121	D-WP(C)/48834/2024 WP(C)/ /	DAMODAR PRADHANI MP	RAJIB RATH	15652/2024
122	D-WP(C)/47484/2024 WP(C)/28235/2024	LAXMI PRIYA SETHI MP	AUROVINDA MOHANTY	15653/2024
123	D-WP(C)/48836/2024 WP(C)/ /	MAHENDRA KUMAR SAHOO MP	DEBASISH HAZRA	15654/2024
124	D-WP(C)/48840/2024 WP(C)/ /	MAHENDRA KUMAR SAHOO MP	DEBASISH HAZRA	15655/2024
125	D-WP(C)/48842/2024 WP(C)/ /	MAHENDRA KUMAR SAHOO MP	DEBASISH HAZRA	15656/2024
126	D-WP(C)/45050/2024 WP(C)/26726/2024	JAYARAM NAYAK MP	KISHORE KUMAR MISHRA	15657/2024
127	D-WP(C)/48843/2024 WP(C)/29134/2024	M/S SOCIETY FOR ENVIRONMENTAL PROMOTION AND NATURAL RESOURCE DEVELOPMENT MP	MT,BHADRAK	15658/2024
128	D-WP(C)/13212/2018 WP(C)/13212/2018	NILAKANTHA DAS MP	M/S.SURENDRA NATH PANDA	15659/2024
129	D-WP(C)/5104/2024 WP(C)/4627/2024	BISWA RANJAN RAY MP		15660/2024
130	D-WP(C)/48832/2024 WP(C)/ /	JAGAMOHAN MOHAPATRA MP	RANJIT MOHANTY	15661/2024
131	D-WP(C)/43228/2024 WP(C)/25153/2024	SURYANARAYAN KAR MP	KALI PRASAD MISHRA (Sr. Adv),SRIDHAR RATH	15662/2024
132	D-WP(C)/48833/2024 WP(C)/ /	NIRODINI NAIK MP	GHANASHYAM DASH	15663/2024
133	D-WP(C)/13583/2016 WP(C)/13583/2016	BHAIRAB KU SAHU@SAHOO MP	M/S.AJODHYA RANJAN DASH	15664/2024
134	D-WP(C)/13585/2016 WP(C)/13585/2016	BHAIRAB KU SAHU@SAHOO MP	M/S.AJODHYA RANJAN DASH	15665/2024
135	D-WP(C)/48858/2024 WP(C)/ /	BANABASINI SAMUEL MP	SUSHANTA KUMAR MISHRA	15666/2024
136	D-WP(C)/35679/2024 WP(C)/20300/2024	T. PRASAD RAO DORA MP	SAIBRATA RATH	15667/2024
137	D-WP(C)/45177/2024 WP(C)/26711/2024	HARISHCHANDRA HAZARA MP		15668/2024
138	D-WP(C)/5941/2022 WP(C)/5941/2022	RAJ KUMAR SAHU MP	DEBADATTA MOHANTY	15669/2024
139	D-WP(C)/45949/2024 WP(C)/27335/2024	A. VENKAR RAO MP	BIKASH CHANDRA PARIJA	15670/2024
140	D-WP(C)/48868/2024 WP(C)/29167/2024	SUKANTI SETHI MP	BIPIN KUMAR NAYAK	15671/2024
141	D-WP(C)/48869/2024 WP(C)/ /	M/S AG INFRA ENTERPRISES, KORAPUT MP	SRIKAR KUMAR RATH	15672/2024
142	D-WP(C)/48871/2024 WP(C)/ /	M/S AG INFRA ENTERPRISES, KORAPUT MP	SRIKAR KUMAR RATH	15673/2024
143	D-WP(C)/48872/2024 WP(C)/ /	BISWARANJAN DASH MP	KRISHNA CHANDRA SAHU	15674/2024
144	D-WP(C)/48873/2024 WP(C)/ /	M/S. SHIFA HOSPITAL,MATH SAHI,TULASHI MP	PAWESH PRASAD SAMAL	15675/2024
145	D-WP(C)/48873/2024 WP(C)/ /	M/S. SHIFA HOSPITAL,MATH SAHI,TULASHI MP	PAWESH PRASAD SAMAL	15676/2024
146	D-WP(C)/48878/2024 WP(C)/ /	CHANDRASEKHAR SETHI MP	RUDRA NARAYAN PARIJA	15677/2024
147	D-WP(C)/48879/2024 WP(C)/ /	JAGNYASENI RANA MP	ASHOK KUMAR DAS	15678/2024
148	D-WP(C)/48880/2024 WP(C)/ /	SABITA PUJARI MP	NIRANJAN LENKA	15679/2024
149	D-WP(C)/48881/2024 WP(C)/ /	M/S SWAIN AND CO., ANGUL MP	ASIT KUMAR DASH	15680/2024
150	D-WP(C)/1575/2022 WP(C)/1575/2022	BINOD NAG MP	MOHENDRA DALAI	15681/2024
151	D-WP(C)/25920/2011 WP(C)/25920/2011	PRASANNA KU.DASH MP	M/S.ASIM AMITAV DAS, PRATIK DASH	15682/2024
152	D-WP(C)/48885/2024	BIJUPATNAIK MEDICAL TECHNOLOGY , BANDHPADA	BIJUPADAN PADHI	

	WP(C)/ /	MP		15683/2024
153	D-WP(C)/48887/2024	ANSHUL KUMAR AGARWAL	SUMIT LAL	
	WP(C)/ /	MP		15684/2024
154	D-WP(C)/48890/2024	NILADRI MEHER	DHANANJAYA MUND	
	WP(C)/ /	MP		15685/2024
155	D-WP(C)/48888/2024	SURESH CHAND	DILLIP KUMAR RAY	
	WP(C)/ /	MP		15686/2024
156	D-WP(C)/48892/2024	MRUTYUNJAY SAMAL	DURGA PRASAD PATTANAIAK	
	WP(C)/29179/2024	MP		15687/2024
157	D-WP(C)/48896/2024	CHETAN SAHOO	MADAN MOHAN DAS	
	WP(C)/ /	MP		15688/2024
158	D-WP(C)/47671/2024	KRUSHNAPRIYA SAHU	BIDYADHAR MISHRA(SR.ADV)	
	WP(C)/27995/2024	MP		15689/2024
159	D-WP(C)/30210/2024	AJIT KUMAR KULDEEP	DIPTI RANJAN BHOKTA	
	WP(C)/19274/2024	MP		15690/2024
160	D-WP(C)/48118/2024	CHHABI BHOI	NIRANJAN SINGH (1)	
	WP(C)/ /	MP		15691/2024
161	D-WP(C)/28392/2022	ROJALIN RANJITSINGH	MANORANJAN MUDULI	
	WP(C)/28392/2022	MP		15692/2024
162	D-WP(C)/44155/2024	MINATI JENA	MANORANJAN MUDULI	
	WP(C)/26552/2024	MP		15693/2024
163	D-WP(C)/48914/2024	ANTARAJYAMI BADU	CHITTA RANAJAN DAS	
	WP(C)/ /	MP		15694/2024
164	D-WP(C)/48919/2024	M/S. CITICON SERVICES PVT LTD., BBSR	CHITTA RANAJAN DAS	
	WP(C)/ /	MP		15695/2024
165	D-WP(C)/48918/2024	M/S GANESH MOVERS AND LOGISTICS PVT LTD., BANGALORE	CHITTA RANAJAN DAS	
	WP(C)/ /	MP		15696/2024
166	D-WP(C)/48927/2024	M/S RE SUSTAINABILITY LIMITED, BBSR	P. RAMAKRISHNA PATRO	
	WP(C)/ /	MP		15697/2024
167	D-WP(C)/48932/2024	RAJALAXMI PANDA	HIMANSHU SEKHAR PANDA	
	WP(C)/ /	MP		15698/2024
168	D-WP(C)/48939/2024	M/S. MAA SUBARNAMUKHI ENGINEERING PRIVATE LIMITED, BANGALORE	PREM K. SOSE	
	WP(C)/ /	MP		15699/2024
169	D-WP(C)/48941/2024	AMAN PARICHHA	AJIT KUMAR MOHANTY	
	WP(C)/ /	MP		15700/2024
170	D-WP(C)/48943/2024	THE EXECUTIVE ENGINEER (ELECTRICALS), RESIDUAL WORKS, BARBERI	SURESH CHANDRAN MUNDI ELECTRICAL DIVISION	
	WP(C)/ /	MP		15701/2024
171	D-WP(C)/33367/2024	GJS HOTELS LTD, KOLKATA	SATYA SMRUTI MOHANTY	
	WP(C)/22710/2024	MP		15702/2024